

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017.

NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 424(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : Mr. P. K. Mittal, Advocate
Ms. Nehrati Sonal, Advocate


Order

Notice to this Execution Petition is duly accepted by the Ld. Counsel of the Respondent/Judgement Debtor. Though the advance copy had already been sent to the registered address of the respondent company, Ld. Counsel for the Petitioner has agreed to supply the fresh copy to the Respondent's Counsel.

Any decision taken by the respondent during the pendency of this application shall be subject to the outcome of the petition.

To come up on 1st September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)